

**IN THE COURT OF SHRI AJAY GULATI
SPECIAL JUDGE (PC ACT), CBI-12,
ROUSE AVENUE DISTRICT COURTS NEW DELHI.**

CC No. 273/2019

CBI Vs M/s Shamken Spinners & Others

28.09.2020

Present:- Dr. Jyotsna Sharma Pandey, Ld. PP for the CBI.
Sh. Agnish Tiwari, Ld. counsel for A1 to A3.
Sh. Vijay Sharma, Ld. counsel for A9
Ms. Kirti Bhardwaj, Ld. counsel for A-11 Sanjeev Seghal.
Sh. Varun Deshwal, Ld. counsel for accused Feroz.
A9 has joined the proceedings through Video Conference.

Proceedings have been taken up through video conference.

Matter is at the stage of recording prosecution evidence.

However, regular physical functioning of the court has not resumed and the recording of evidence has not been permitted yet by the Hon'ble High Court of Delhi.

Put up for further proceedings on 27.10.2020, to be taken up through video conference in case regular physical functioning of the district courts does not resume by the next date of hearing.

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Date: 2020.09.28 15:32:00 +05'30'

**(AJAY GULATI)
Spl. Judge (PC Act),CBI-12
RADC/New Delhi/28.09.2020**

**IN THE COURT OF SHRI AJAY GULATI
SPECIAL JUDGE (PC ACT), CBI-12,
ROUSE AVENUE DISTRICT COURTS NEW DELHI.**

**CC No. 170/2019
CBI Vs Om Arora & Others**

28.09.2020

Present:- Dr. Jyotsna Sharma Pandey, Ld. PP for the CBI.
Sh. V. K. Ohri, Ld. counsel for A1.
Sh. Dinkar Singh, Ld. counsel for A3.
Sh. H. K.Sharma and Sh. Lakshya Parasher, Ld. counsels for A4.
Accused Sanjay Dutt has joined the proceedings through video conference.

Proceedings have been taken up through video conference.

Matter has been listed today for seeking clarification on the application U/s 91 Cr. P.C. moved by A3 or in the alternative for orders.

Written submissions have been filed by Sh. Dinkar Singh, Ld. counsel for A3 on the aforesaid application moved by A3.

Put up for further clarification if any, or in the alternative for orders on the aforesaid application on 06.10.2020 at 10.30 AM.

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**(AJAY GULATI)
Spl. Judge (PC Act),CBI-12
RADC/New Delhi/28.09.2020**

**IN THE COURT OF SHRI AJAY GULATI
SPECIAL JUDGE (PC ACT), CBI-12,
ROUSE AVENUE DISTRICT COURTS NEW DELHI.**

CC No. 283/2019

CBI Vs M/s Texcomash International & Others.

28.09.2020

Present:- Sh. Sukant Vats, Ld. PP for the CBI.
HIO Amit Kumar and HIO Insp. Anuj Maruti are present.
Sh. Vinod Kumar,ld. counsel for applicant Luv Bhardwaj.
Sh. A.N. Tiwari, ld. counsel for A9, A15, A17 and A18.
Sh. Dhruv Chaudhary, Ld. counsel for A11.
Sh. Hitesh Rai, Ld. counsel for A20.
Sh. Madhukar Pandey, Ld. counsel for A23.
A5 Pawan Kumar, A23 Manoj Garg and A20, accused Puran Chand Rathi have joined the proceedings through video conference.
Applicant Luv Bhardwaj has also joined the proceedings through video conference.

Proceedings have been taken up through video conference.

Matter has been listed today seeking clarification on the application moved by the applicant praying for return of certain documents seized by the CBI and also for desealing of two of his bank lockers which also have been seized by the CBI during the course of investigation.

However, record could not be scanned. Court requires some more time to go through the charge sheets before an effective order can be passed on the aforesaid application.

Put up on 15.10.2020 for further clarification if any or in the alternative for orders.

AJAY GULATI Digitally signed by AJAY GULATI
Date: 2020.09.28 15:33:53 +05'30'
(AJAY GULATI)
Spl. Judge (PC Act),CBI-12
RADC/New Delhi/28.09.2020